

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O.A. No.60/1477/2018

Date of decision: 12.12.2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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Dr. Pramod Kumar Gupta son of Sh. Nirmal Kumar Gupta, aged 44 years, Associate Professor, Department of Biostatistics, PGIMER, Sector-12, Chandigarh-160012. (Group A).

**... APPLICANT
VERSUS**

1. Post Graduate Institute of Medical Education and Research, Chandigarh through its Director Sector-12, Chandigarh-160012.
2. Ministry of Health and Family Welfare as President, Post Graduate Institute of Medical Education and Research, Chandigarh, Nirman Bhawan, Near Udyog Bhavan Metro Station, Maulana Azad Road, New Delhi-110011.
3. Director, Post Graduate Institute of Medical Education and Research, Sector-12, Chandigarh-160012.
4. Governing Body through its Chairman, Post Graduate Institute of Medical Education and Research, Chandigarh, Sector-12, Chandigarh-160012.
5. Standing Selection Committee through its Chairman, Post Graduate Institute of Medical Education and Research, Chandigarh, Sector-12, Chandigarh-160012.

... RESPONDENTS

PRESENT: Sh. Karan Singla, counsel for the applicant.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. After arguing the matter for some-time, when we were not inclined to entertain this O.A., learned counsel for the applicant sought permission to withdraw this O.A. enabling the applicant to pursue the matter on departmental side.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 12.12.2018.
Place: Chandigarh.

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